GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2428
ANSWERED ON:28.03.2012
STEERING COMMITTEE ON GREENFIELD AIRPORTS
Pangi Shri Jayaram; Tanwar Shri Ashok

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Steering Committee of the Ministry of Civil Aviation has examined/cleared/approved any proposals relating to Greenfield Airports in the country;
- (b) if so, the details thereof alongwith the proposals sought/received from the State Governments including Odisha;
- (c) the details of the proposals still under consideration of the Government, airport-wise;
- (d) the steps taken by the Government to ensure smooth transition of Land Acquisition in Greenfield Airports;
- (e) whether some private companies have expressed interest in implementing these schemes at various airports including Odisha at Koraput and Rourkela; and
- (f) if so, the details of action taken or proposed to be taken thereon and to invite State Governments' views in this regard?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a): Keeping in view the enormous growth in air passengers and to encourage infusion of greater investment in airport sector, Government had pronounced a policy for greenfield airports in April,2008. As per this Policy, the promoter, including the State Government, seeking to develop the airport has to submit the proposal to the Government for consideration by the Steering Committee. Application for setting up of Greenfield airport are considered by the Steering Committee/competent authority for grant of 'in principle' approval, after they have completed all necessary formalities of obtaining pre-feasibility study report, site clearance, clearances from regulatory agencies, etc.
- (b)&(c): In so far, Government of India has granted `in-principle` approval for setting up of greenfield airports at Mopa in Goa; Navi Mumbai, Sindhudurg and Shirdi in Maharashtra; Shimoga, Gulbarga, Hassan and Bijapur in Karnataka; Kannur in Kerala; Durgapur in West Bengal; Pakyong in Sikkim; Datia/Gwalior (Cargo) in Madhya Pradesh; Kushinagar in Uttar Pradesh; Karaikal in Puducherry. In addition, Government of India has received proposals for setting up of Greenfield airports at Greater Noida in Uttar Pradesh; Belari in Karanataka; Rohtak in Haryana; Dholera in Gujarat; Alwar in Rajasthan and Solapur & Amarawati in Maharashtra.
- (d),(e)&(f): As per the policy for Greenfield airport, necessary action for project development, including acquisition of land, financing of the airport project, etc. is taken by the respective airport promoters. However, in case, a State Government wishes to facilitate setting up of the airport, it could provide the following incentives to an Airport Company:
- (a) land, concessional or otherwise;
- (b) real estate development rights in and around the airports;
- (c) airport connectivity; rail, road;
- (d) fiscal incentives by way of exemptions from State taxes; and
- (e) any other assistance that the State Government deem fit.

Government of India has not received any proposal from the private airport promoter for setting up of Greenfield airports in Odisha.